

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
TRANSPORT DEPARTMENT, CO-ORDINATION BRANCH
5/9, UNDER HILL ROAD, DELHI – 110054

F.19(68)/Sectt./TPT/2025/ 68

Date: 27/03/25

To,

Deputy Secretary (Question Cell),
Delhi Legislative Assembly,
Government of NCT of Delhi,
Old Secretariat, Delhi-110054.

Sub: List of Questions for the meeting of the House on 28/03/2025, Unstarred question no.241 raised by Sh. Prem Chauhan.

Sir,

With reference to the letter dated 18/03/2025 received from Deputy Secretary (Question Cell), Delhi Legislative Assembly, Government of NCT of Delhi through vide letter dated 19/03/2025, received in this Office dated 20/03/2025 at 5:00 PM on the subject cited above. I am directed to forward the reply/information of Transport Department, Govt. of NCT of Delhi which is enclosed.

This issues with the prior approval of the Minister of Transport.

Encl: as above

Vishuendra

Special Commissioner (Cordn.)

F.19(68)/Sectt./TPT/2025/ 68

Date: 27/03/25

Copy for information to:

1. PS to ACS-cum-Commissioner (Transport)
2. PS to Spl. Commissioner (Transport)

Vishuendra

Special Commissioner (Cordn.)

विभाग का नाम— परिवहन विभाग, दिल्ली सरकार

प्रश्न संख्या—241

सदस्य का नाम— श्री प्रेम चौहान

क्या माननीय परिवहन मंत्री जी यह बताने की कृपा करेंगे कि:

क0 सं0	प्रश्न	उत्तर
क.	दिल्ली सरकार के स्कूलों से 12 वीं से पासआउट होने वाली प्रतिभाशाली छात्राओं को फी इलेक्ट्रिक स्कूटर देने की योजना पर 20 फरवरी 2025 के बाद से दिल्ली सरकार द्वारा क्या निर्णय लिए गए हैं।	ऐसा कोई निर्णय नहीं लिया गया है।
ख.	इस योजना का क्या प्रारूप है तथा इस योजना के लिए क्या पात्रता रहेगी, और	
ग.	इस योजना की शुरुआत कब होगी?	

यह उत्तर मा0 मंत्री महोदय (परिवहन विभाग) के अनुमोदन के पश्चात जारी किया गया है।

हस्ताक्षर

विशेष आयुक्त (परिवहन विभाग)